

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
UNSTARRED QUESTION NO.2218
ANSWERED ON 06.08.2026

TOURISM INFRASTRUCTURE IN ANDHRA PRADESH

2218 SHRI MASTHAN RAO YADAV BEEDHA:

Will the Minister of **TOURISM** be pleased to state:

- (a) details of tourism potential and key attractions of Andhra Pradesh identified by the Ministry, including its coastline, heritage and pilgrimage circuits;
- (b) whether any request for Central assistance/funding under schemes such as Swadesh Darshan and PRASHAD has been received for circuits including Vijayawada–Amaravati–Suryalanka–Chirala, Visakhapatnam–Araku Valley and Gandikota–Belum Caves–Yaganti and if so, the status thereof;
- (c) whether Pulicat Lake and the Nellore coastal-temple circuit have been considered for inclusion in any such scheme; and
- (d) the Central assistance extended to Andhra Pradesh for tourism infrastructure during the last three years?

ANSWER

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): The development and promotion of tourist destinations and tourism products, is primarily undertaken by the respective State Government/ Union Territory (UT) Administration. However, the Ministry of Tourism, under its various schemes such as Swadesh Darshan (SD), Swadesh Darshan 2.0 (SD2.0), Challenge Based Destination Development (CBDD), and Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD), supplements the efforts of the States/UTs by providing financial assistance for the development of tourism related infrastructure and experiences across the country, including in the State of Andhra Pradesh.

The Government of India under its ‘Special Assistance to States for Capital Investment (SASCI) – Development of Iconic Tourist Centres to Global Scale’ provides financial assistance with the primary objective to comprehensively develop iconic tourist centres in the country.

Receiving proposals from the State Governments and Union Territory Administrations for financial assistance for tourism projects is a continuous process. The proposals received are examined with reference to the prescribed guidelines and financial assistance is extended for such projects subject to fulfilment of the stipulated conditions and availability of funds.

The details of the projects sanctioned under the aforementioned schemes in the State of Andhra Pradesh are annexed.

ANNEXURE

STATEMENT IN REPLY TO PARTS (A) to (D) OF RAJYA SABHA UNSTARRED QUESTION NO.2218 ANSWERED ON 06.08.2026 REGARDING TOURISM INFRASTRUCTURE IN ANDHRA PRADESH RAISED BY SHRI MASTHAN RAO YADAV BEEDHA

The details of projects sanctioned under Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD) Scheme in Andhra Pradesh:

Amount (₹ In Crore)			
S. No.	Name of the Project	Sanction Year	Amount Sanctioned
1.	Development of Amaravati Town, Guntur District as a Tourist Destination	2015-16	27.77
2.	Development of Srisailam Temple	2017-18	43.08
3.	Sri Varaha Lakshmi Narsimha Swami Vari Devasthanam at Simhachalam in Vishakhapatnam Temple	2022-23	54.04
4.	Development of Pilgrimage Tourism Infrastructure in Annavaram Temple Town	2024-25	25.33

The details of projects sanctioned under Swadesh Darshan Scheme in Andhra Pradesh:

Amount (₹ In Crore)			
S No.	Circuit/Sanction Year	Name of the Project	Amount Sanctioned
1.	Coastal 2014-15	Development of Kakinada - Hope Island -Coringa Wildlife Sanctuary -Passarlapudi - Aduru – S Yanam – Kotipally	67.83
2.	Coastal 2015-16	Development of Nellore - Pulikat Lake - Ubblamadugu Water Falls – Nelapattu-Kothakoduru- Mypadu – Ramateertham – Iskapalli	49.55
3.	Buddhist 2017-18	Development of Buddhist Circuit: Shalihundam-Bavikonda-Bojjanakonda Amravati- Anupu	35.24

The details of projects sanctioned under Swadesh Darshan 2.0 Scheme in Andhra Pradesh:

Amount (₹ In Crore)				
S. No.	Destination	Sanction Year	Name of the Project	Amount Sanctioned
1.	Bapatla	2024-25	Development of Suryalanka Beach Experience	97.52
2.	Araku-Lambasingi	2024-25	Borra Cave Experience eat Araku	29.88

The details of projects sanctioned under Challenge Based Destination Development (CBDD) Scheme in Andhra Pradesh:

Amount (₹ In Crore)				
S. No.	Destination /Category	Sanction Year	Name of the Project	Amount Sanctioned
1.	Nagarjuna Sagar (Culture & Heritage)	2024-25	Enriching Buddhist Heritage and Cultural Experiences at Nagarjuna Sagar	25.00
2.	Ahobilam Temple (Spiritual Tourism)	2024-25	Development of Abhobilam as a Spiritual Odyssey	25.00

The details of projects sanctioned under Special Assistance to States for Capital Investment (SASCI) scheme in Andhra Pradesh:

Amount (₹ In Crore)				
S. No.	State	Sanction Year	Name of the Project	Sanctioned Cost
1.	Andhra Pradesh	2024-25	Enriching the Fort and Gorge Experience in Gandikota	77.91
2.	Andhra Pradesh	2024-25	Akhanda Godavari- (Havelok Bridge & Pushkar Ghat) in Raja Mahendravarum	94.44
